

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 15705-JK (LD) of 2024

DATED: - 12 - 09 - 2024

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 12.09.2024

No:-LAW-OIC/9/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Reyaz Ali Bhat
12-09-24

Annexure to the Government Order No.15705 -JK (LD) of 2024 dated 12.09.2024

S No.	Case No.	Title of the case	OIC
1.	CrI(A)(D)/47/2024	Mudasir Ahmad Pandit V/S UT through P/S Handwara (Home Department)	Shri Hamid Ali Banday JKPS-125761 (SDPO Handwara), cell No. 9797448883
2.	CrI(A)(D)/48/2024	Mohammad Rafi Sheikh V/S UT through P/S Handwara (Home Department)	
3.	CrI(A)(D)/49/2024	Parvaiz Ahmad Chopan V/S UT through P/S Handwara (Home Department)	
4.	CrI(A)(D)/50/2024	Azad Ahmad Bhat V/S UT through P/S Handwara (Home Department)	
5.	CrI(A)(D)/52/2024	Burhan Din Wani V/S UT J&K and Anr. (Home) (NIA).	
6.	WP (C) No. 1879/2024	Mohammad Gulzar Mir Vs UT of J&K and Ors	Shri Hamid Ali Banday JKPS-125761 (SDPO Handwara), cell No. 9797448883
7.	O.A. No.71/2023	Inderjit Kapai V/s U.T of J&K and others in	Mr. Monish Kumar (JKAS) Under Secretary to the Government, Home Department
8.	FIR No. 46/2011 U/S 376/302/201 RPC of PS Doda	State V/s Bashir Ahmed Khatana.	Sh Ajay Anand DySP Hqrs Doda

Jm

Rayyazul